

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

I.A. No. 335 of 2013 in
Appeal No. 252 of 2013 &
I.A. No. 375 & 426 of 2013

Dated : 17th January, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Gujarat Urja Vikas Nigam Ltd.Appellant(s)

Versus

EMCO Ltd. & Anr.Respondent(s)

Counsel for the Appellant(s) :	Mr. M.G. Ramachandran Mr. Anand K. Ganesan Ms. Swapna Seshadri
Counsel for the Respondent (s)	Mr. Kumar Rachit for R.1 Ms. Shikha Ohri Mr. S.R. Pandey (Rep.) for R-2 Mr. Venkatesh for Euro Solar Mr. S.P. Jha Mr. Gaurav S. Mathur Mr. Ramakrishna (I.A. No. 426/13)

ORDER

The learned counsel for the Appellant has finished his arguments in I.A. No. 335 of 2013.

For the reply submissions, post the I.A No. 335 of 2013 on **07.02.2014.**

(Rakesh Nath)
Technical Member
ts/vs

(Justice M. Karpaga Vinayagam)
Chairperson